

**Central Electricity Regulatory Commission  
New Delhi**

**Petition No. 89/MP/2024**

Subject : Petition for approval of additional Human Resource (HR) requirement of NLDC and RLDCs for the control period 2024-29 under Regulation 22(6) of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2024.

Date of Hearing : **27.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : National Load Despatch Centre (NLDC)

Respondents : Users of NLDC and RLDCs

Parties Present : Shri Kanav Madnani, Advocate, DIAL  
Shri Gajendra Singh V., NLDC  
Shri Alok Mishra, NLDC  
Ms. Jyoti Shukla, NLDC

**Record of Proceedings**

The Petitioner's representative submitted that the information sought through the RoP dated 5.9.2024 has been furnished vide an affidavit dated 17.9.2024. He further submitted that none of the Respondents have filed any reply to the Petition and requested the Commission issue an order based on the information available on record.

2. The learned counsel for DIAL submitted that DIAL has no objection to the present Petition and, therefore, no reply on behalf of DIAL has been filed.

3. Considering the submissions of the Petitioner's representative and the learned counsel for DIAL, the Commission reserved the order in the matter.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**

